



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Jun/202324/06 dated 14/06/2023 (actual held on 21/06/2023) under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the 26 Advance Authorizations issued to M/s Jodas Expoin Pvt. Ltd., New Delhi under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
(i)	Shri D.N. Mathur, Technical – 1	Consultant
(ii)	Shri Shaish Kumar, Technical – 2	Consultant
(iii)	Shri Nand Lal, Technical – 3	Consultant
In attendance:		
1	Shri T. Songzalian, Deputy DGFT	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Case No.	A-01
Meeting No.	NC/3/MEET/Jun/202324/6
Date	14/06/2023
Firm's Name	M/s Jodas Expoim Private Limited
Subject	The fixation of norms in respect of 26 advance authorizations issued to M/s Jodas Expoim Pvt. Ltd, New Delhi under Para 4.07 of HBP Vol.1.

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP of **26 advance authorizations** issued to **M/s Jodas Expoim Pvt. Ltd, New Delhi.**

Case No. 01	Party Name: JODAS EXPOIM PVT.LTD	Meet No & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:	
HQ File No. 01/82/050/01834/AM19/	RLA File No. 05/23/040/00081/AM19/	Lic. No & Date: No. 0510406732 dated: 05.06.2018	Approved	
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:				
Export product	Qty.	Sl. No.	Import items	Total Qty.
PACLITAXEL INJECTION USP 30mgI/ml. 5 ml/ Vial (Net weight of export product 1.653 Kgs)	Nil	1	Relevant Bulk Drug PACLITAXEL USP (Import& Export Governed by PC 9 Dated 30.06.2003 as amended) Clear, colorless to pale yellow liquid.	6.10 kg.
PACLITAXEL INJECTION USP 100mgI/ml. 16.67ml / Vial (Net weight of export product 2.893 Kgs)	22841 Numbers	1	Relevant Bulk Drug PACLITAXEL USP (Import& Export Governed by PC 9 Dated 30.06.2003 as amended) Clear, colorless to pale yellow liquid.	
PACLITAXEL INJECTION USP 260 mgI/ml. 43.4ml / Vial (Net weight of export product 0.827 Kgs)	5050 Numbers	1	Relevant Bulk Drug PACLITAXEL USP (Import& Export Governed by PC 9 Dated 30.06.2003 as amended) Clear, colorless to pale yellow liquid.	
PACLITAXEL INJECTION USP 300mgI/ml. 50 ml / Vial (Net weight of export product 2.892 Kgs)	7494 Numbers	1	Relevant Bulk Drug PACLITAXEL USP (Import& Export Governed by PC 9 Dated 30.06.2003 as amended) Clear, colorless to pale yellow liquid.	
RA concerned may take further necessary action as per above decision of NC.				

Case No. 02	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023		Status:														
HQ File No. 01/82/050/02074/AM19/	RLA File No: 05/23/040/00166/AM19/	Lic. No & Date: No. 0510407070 Dated: 04.07.2018		Approved														
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Total Qty.</th> </tr> </thead> <tbody> <tr> <td>GEMCITABINE FOR INJECTION 1000MG. Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended.</td> <td>31194 Numbers</td> <td>1</td> <td>GEMCITABINE HCL. Relevant Bulk Drug Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended</td> <td rowspan="2">43.40 kg.</td> </tr> <tr> <td>GEMCITABINE FOR INJECTION 200MG. Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended.</td> <td>25297 Numbers</td> <td>1</td> <td>GEMCITABINE HCL. Relevant Bulk Drug Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended</td> </tr> </tbody> </table>					Export product	Qty.	Sl. No.	Import items	Total Qty.	GEMCITABINE FOR INJECTION 1000MG. Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended.	31194 Numbers	1	GEMCITABINE HCL. Relevant Bulk Drug Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended	43.40 kg.	GEMCITABINE FOR INJECTION 200MG. Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended.	25297 Numbers	1	GEMCITABINE HCL. Relevant Bulk Drug Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended
Export product	Qty.	Sl. No.	Import items	Total Qty.														
GEMCITABINE FOR INJECTION 1000MG. Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended.	31194 Numbers	1	GEMCITABINE HCL. Relevant Bulk Drug Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended	43.40 kg.														
GEMCITABINE FOR INJECTION 200MG. Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended.	25297 Numbers	1	GEMCITABINE HCL. Relevant Bulk Drug Import & Export to be Governed as per Policy Circular 9 dated 30.06.2003 as amended															
RA concerned may take further necessary action as per above decision of NC.																		

Case No. 03	Party Name: JODAS EXPOIM PVT.LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023		Status:										
HQ File No. 01/82/050/01876/AM19/	RLA File No. 05/23/040/00164/AM19/	Lic. No. & Date: No. 0510407078 Dated 04.07.2018		Approved										
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>TIGECYCLIN FOR INJECTION USP 50MG / VIAL (LYOPHILIZED).</td> <td>27375 Numbers</td> <td>1</td> <td>TIGECYCLINE.</td> <td>1.4372 kg.</td> </tr> </tbody> </table>					Export product	Qty.	Sl. No.	Import items	Qty.	TIGECYCLIN FOR INJECTION USP 50MG / VIAL (LYOPHILIZED).	27375 Numbers	1	TIGECYCLINE.	1.4372 kg.
Export product	Qty.	Sl. No.	Import items	Qty.										
TIGECYCLIN FOR INJECTION USP 50MG / VIAL (LYOPHILIZED).	27375 Numbers	1	TIGECYCLINE.	1.4372 kg.										
RA concerned may take further necessary action as per above decision of NC.														

Case No.04	Party Name: JODAS EXPOIM PVT.LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/01842/AM19/	RLA File No. 05/23/040/00501/AM18/	Lic. No. & Date: No. 0510406802 Dated: 08.06.2018	Approved

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:

Export product	Qty.	Sl. No.	Import items	Qty.
TIGECYCLINE FOR INJECTION USP 50 MG/ VIAL (LYOPHILIZED)	107420 Numbers	1	TIGECYCLINE	5.00 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No. 06	Party Name: JODAS EXPOIM PVT. LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/00646/AM19/	RLA File No. 05/23/040/00214/AM19/	Lic. No & Date: No. 0510407421 Dated: 02.08.2018	Approved

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:

Export Product	Qty.	Sl. No.	Import items	Qty.
Eptifibatide Injection 2mg/ml (10ml fill) Import & Export to be governed as per Policy Circular no. 9 dated 30.06.2003 as amended.	10090 Numbers	1	EPTIFIBATIDE Relevant Bulk Drug.	1.197 kg.
Eptifibatide Injection 75mg/100mL (0.75mg/mL) Import & Export to be governed as per Policy Circular no. 9 dated 30.06.2003 as amended.	12375 Numbers			

RA concerned may take further necessary action as per above decision of NC.

Case No. 07	Party Name: JODAS EXPOIM PVT. LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:												
HQ File No. 01/82/050/02027/AM19/	RLA File No. 05/23/040/00295/AM19/	Lic. No. & Date: No. 0510408025 Dated: 08.10.2018	Approved												
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>VANCOMYCIN HCL 1GRAM (VANCOMYCIN DJ -1GRAM) INJECTION VIAL - Drug.</td> <td>324977 Numbers</td> <td rowspan="2">1</td> <td rowspan="2">VANCOMYCIN HCL EP STERILE RELEVANT BULK DRUG.</td> <td rowspan="2">350 kg.</td> </tr> <tr> <td>VANCOMYCIN HCL 500MG (VANCOMYCIN DJ -500MG) INJECTION VIAL Net Weight of Export Item 132.392KG.</td> <td>Nil</td> </tr> </tbody> </table>				Export Product	Qty.	Sl. No.	Import items	Qty.	VANCOMYCIN HCL 1GRAM (VANCOMYCIN DJ -1GRAM) INJECTION VIAL - Drug.	324977 Numbers	1	VANCOMYCIN HCL EP STERILE RELEVANT BULK DRUG.	350 kg.	VANCOMYCIN HCL 500MG (VANCOMYCIN DJ -500MG) INJECTION VIAL Net Weight of Export Item 132.392KG.	Nil
Export Product	Qty.	Sl. No.	Import items	Qty.											
VANCOMYCIN HCL 1GRAM (VANCOMYCIN DJ -1GRAM) INJECTION VIAL - Drug.	324977 Numbers	1	VANCOMYCIN HCL EP STERILE RELEVANT BULK DRUG.	350 kg.											
VANCOMYCIN HCL 500MG (VANCOMYCIN DJ -500MG) INJECTION VIAL Net Weight of Export Item 132.392KG.	Nil														
RA concerned may take further necessary action as per above decision of NC.															

Case No. 08	Party Name: JODAS EXPOIM PVT. LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:																											
HQ File No. 01/82/050/01889/AM19/	RLA File No. 05/23/040/00183/AM19/	Lic. No. & Date: No. 0510407217 Dated: 17.07.2018	Approved																											
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Sl. No</th> <th>Export Product</th> <th>Quantity in Numbers</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 30ml Vial.</td> <td>Nil</td> </tr> <tr> <td>2</td> <td>IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 50ml Vial.</td> <td>Nil</td> </tr> <tr> <td>3</td> <td>IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 100ml Vial.</td> <td>3925</td> </tr> <tr> <td>4</td> <td>IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 30ml Vial.</td> <td>Nil</td> </tr> <tr> <td>5</td> <td>IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 50ml Vial.</td> <td>16750</td> </tr> <tr> <td>6</td> <td>IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 100ml Vial.</td> <td>13700</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Import Item</th> <th>Quantity allowed</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>IOPAMIDOL USP.Relevant Bulk</td> <td>2000 Kg.</td> </tr> </tbody> </table>				Sl. No	Export Product	Quantity in Numbers	1	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 30ml Vial.	Nil	2	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 50ml Vial.	Nil	3	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 100ml Vial.	3925	4	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 30ml Vial.	Nil	5	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 50ml Vial.	16750	6	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 100ml Vial.	13700	Sl. No.	Import Item	Quantity allowed	1	IOPAMIDOL USP.Relevant Bulk	2000 Kg.
Sl. No	Export Product	Quantity in Numbers																												
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2	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 50ml Vial.	Nil																												
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6	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 100ml Vial.	13700																												
Sl. No.	Import Item	Quantity allowed																												
1	IOPAMIDOL USP.Relevant Bulk	2000 Kg.																												
RA concerned may take further necessary action as per above decision of NC.																														

Case No. 09	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:																											
HQ File No. 01/82/050/02145/AM19/	RLA File No. 05/23/040/00385/AM19/	Lic. No & Date: No.0510408748 Dated: 04.12.2018	Approved																											
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Sl. No</th> <th>Export Product</th> <th>Quantity in Numbers</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 30ml Vial.</td> <td>Nil</td> </tr> <tr> <td>2</td> <td>IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 50ml Vial.</td> <td>Nil</td> </tr> <tr> <td>3</td> <td>IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 100ml Vial.</td> <td>2400</td> </tr> <tr> <td>4</td> <td>IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 30ml Vial.</td> <td>Nil</td> </tr> <tr> <td>5</td> <td>IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 50ml Vial.</td> <td>5000</td> </tr> <tr> <td>6</td> <td>IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 100ml Vial.</td> <td>4175</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Import Item</th> <th>Quantity allowed</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>IOPAMIDOL USP. Relevant Bulk</td> <td>683.38 kg.</td> </tr> </tbody> </table>				Sl. No	Export Product	Quantity in Numbers	1	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 30ml Vial.	Nil	2	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 50ml Vial.	Nil	3	IOPAMIDOL (612.34mg/ml) Injection. 300mgI/ml. 100ml Vial.	2400	4	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 30ml Vial.	Nil	5	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 50ml Vial.	5000	6	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 100ml Vial.	4175	Sl. No.	Import Item	Quantity allowed	1	IOPAMIDOL USP. Relevant Bulk	683.38 kg.
Sl. No	Export Product	Quantity in Numbers																												
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4	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 30ml Vial.	Nil																												
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6	IOPAMIDOL (755.22mg/ml) Injection. 370mgI/ml. 100ml Vial.	4175																												
Sl. No.	Import Item	Quantity allowed																												
1	IOPAMIDOL USP. Relevant Bulk	683.38 kg.																												
RA concerned may take further necessary action as per above decision of NC.																														

Case No. 10	Party Name: JODAS EXPOIM PVT.LTD	Meet No & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:												
HQ File No. 01/82/050/01836/AM19/	RLA File No. 05/23/040/00070/AM19/	Lic. No & Date: No. 0510406734 Dated: 05.06.2018	Approved												
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>IOHEXOL 300 MG I/ML SOLUTION FOR INJECTION 647 MG/300 MGI /50 ML VIAL</td> <td>16770 Numbers</td> <td rowspan="2">1</td> <td rowspan="2">Relevant Bulk Drug IOHEXOL</td> <td rowspan="2">1800 kg.</td> </tr> <tr> <td>IOHEXOL 350 MG I/ML SOLUTION FOR INJECTION 755 MG/350 MGI /50 ML VIAL</td> <td>31109 Numbers</td> </tr> </tbody> </table>				Export Product	Qty.	Sl. No.	Import items	Qty.	IOHEXOL 300 MG I/ML SOLUTION FOR INJECTION 647 MG/300 MGI /50 ML VIAL	16770 Numbers	1	Relevant Bulk Drug IOHEXOL	1800 kg.	IOHEXOL 350 MG I/ML SOLUTION FOR INJECTION 755 MG/350 MGI /50 ML VIAL	31109 Numbers
Export Product	Qty.	Sl. No.	Import items	Qty.											
IOHEXOL 300 MG I/ML SOLUTION FOR INJECTION 647 MG/300 MGI /50 ML VIAL	16770 Numbers	1	Relevant Bulk Drug IOHEXOL	1800 kg.											
IOHEXOL 350 MG I/ML SOLUTION FOR INJECTION 755 MG/350 MGI /50 ML VIAL	31109 Numbers														
RA concerned may take further necessary action as per above decision of NC.															

Case No. 11	Party Name: JODAS EXPOIM PVT. LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:														
HQ File No. 01/82/050/02067/AM19/	RLA File No. 05/23/040/00334/AM19/	Lic. No. & Date: No. 0510408268 Dated: 30.10.2018	Approved														
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Total Qty.</th> </tr> </thead> <tbody> <tr> <td>Cefuroxime Sodium For Injection 750mg.</td> <td>245389 Numbers</td> <td>1</td> <td>CEFUROXIME SODIUM RELEVANT BULK DRUG</td> <td rowspan="2">600 kg.</td> </tr> <tr> <td>Cefuroxime Sodium For Injection 1.5g.</td> <td>224220 Numbers</td> <td>1</td> <td>CEFUROXIME SODIUM RELEVANT BULK DRUG</td> </tr> </tbody> </table>				Export product	Qty.	Sl. No.	Import items	Total Qty.	Cefuroxime Sodium For Injection 750mg.	245389 Numbers	1	CEFUROXIME SODIUM RELEVANT BULK DRUG	600 kg.	Cefuroxime Sodium For Injection 1.5g.	224220 Numbers	1	CEFUROXIME SODIUM RELEVANT BULK DRUG
Export product	Qty.	Sl. No.	Import items	Total Qty.													
Cefuroxime Sodium For Injection 750mg.	245389 Numbers	1	CEFUROXIME SODIUM RELEVANT BULK DRUG	600 kg.													
Cefuroxime Sodium For Injection 1.5g.	224220 Numbers	1	CEFUROXIME SODIUM RELEVANT BULK DRUG														
RA may take appropriate action as per the decision of Norms Committee																	

Case No. 12	Party Name: JODAS EXPOIM PVT.LTD.	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:										
HQ File No. 01/82/050/01795/AM19/	RLA File No. 05/23/040/00348/AM18/	Lic. No & Date: No. 0510404882 Dated: 12.12.2017	Approved										
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>Cefuroxime Sodium For Injection 1.50 GRAM.</td> <td>86898 Numbers</td> <td>1</td> <td>CEFUROXIME SODIUM</td> <td>150 kg.</td> </tr> </tbody> </table>				Export Product	Qty.	Sl.No.	Import items	Qty.	Cefuroxime Sodium For Injection 1.50 GRAM.	86898 Numbers	1	CEFUROXIME SODIUM	150 kg.
Export Product	Qty.	Sl.No.	Import items	Qty.									
Cefuroxime Sodium For Injection 1.50 GRAM.	86898 Numbers	1	CEFUROXIME SODIUM	150 kg.									
RA concerned may take further necessary action as per above decision of NC.													

Case No. 13	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/01874/AM19/	RLA File No. 05/23/040/00167/AM19/	Lic. No & Date: No. 0510407069 Dated: 04.07.2018	Approved

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:

Sl. No	Export Product	Quantity in Numbers
1	DRUG FORMULATIONS INJECTIONS/ AMPULES/VIALS. GADODIAMIDE INJECTION USP 10ml Vial.	4990
2	DRUG FORMULATIONS INJECTIONS/ AMPULES/VIALS .GADODIAMIDE INJECTION USP 15ml Vial.	5120
3	DRUG FORMULATIONS INJECTIONS/ AMPULES/VIALS. GADODIAMIDE INJECTION USP 20ml Vial.	19210

Sl. No.	Import Item	Total Quantity
1	GADODIAMIDE USP.	154.676 kg.
2	CALDIAMIDE SODIUM	6.467 kg.

RA concerned may take further necessary action as per above decision of NC.

Case No.14	Party Name: JODAS EXPOIM PVT.LTD	Meet No & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/01998/AM19/	RLA File No. 05/23/040/00282/AM19/	Lic. No & Date: No. 0510407958 Dated: 03.10.2018	Approved

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl.No.	Import items	Total Qty.
1	Oxaliplatin Concentrate for Preparation of solution for Infusion (IV) 2 mg/mL, 25mL/Vial.	24630 Numbers	1	OXALIPLATIN EP RELEVANT BULK DRUG.	3.00 kg.
2	Oxaliplatin Concentrate for Preparation of solution for Infusion (IV) 2 mg/mL, 50mL/Vial.	16410 Numbers			

RA may take appropriate action as per the decision of Norms Committee.

Case No. 15	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:								
HQ File No. 01/82/050/01802/AM19/	RLA File No. 05/23/040/00377/AM18/	Lic. No. & Date: No. 0510405191 Dated: 02.01.2018	Approved								
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower: <table border="1"> <tr> <td>Export product</td> <td>Qty.</td> <td>Import items</td> <td>Qty.</td> </tr> <tr> <td>Capecitabine Tablets USP 500mg</td> <td>373000 Numbers</td> <td>CAPECITABINE</td> <td>190 kg.</td> </tr> </table>				Export product	Qty.	Import items	Qty.	Capecitabine Tablets USP 500mg	373000 Numbers	CAPECITABINE	190 kg.
Export product	Qty.	Import items	Qty.								
Capecitabine Tablets USP 500mg	373000 Numbers	CAPECITABINE	190 kg.								
RA concerned may take further necessary action as per above decision of NC.											

Case No. 16	Party Name: JODAS EXPOIM PVT. LTD.	Meet No & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:								
HQ File No. 01/82/050/01971/AM19/	RLA File No. 05/23/040/00259/AM19/	Lic. No. & Date: No. 0510407799 Dated: 17.09.2018	Approved								
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower: <table border="1"> <tr> <td>Export product</td> <td>Qty.</td> <td>Import items</td> <td>Qty.</td> </tr> <tr> <td>Capecitabine Tablets USP 500mg</td> <td>1338520 Numbers</td> <td>CAPECITABINE RELEVANT BULK DRUG</td> <td>682.645 kg.</td> </tr> </table>				Export product	Qty.	Import items	Qty.	Capecitabine Tablets USP 500mg	1338520 Numbers	CAPECITABINE RELEVANT BULK DRUG	682.645 kg.
Export product	Qty.	Import items	Qty.								
Capecitabine Tablets USP 500mg	1338520 Numbers	CAPECITABINE RELEVANT BULK DRUG	682.645 kg.								
RA may take appropriate action as per the decision of Norms Committee.											

Case No. 18	Party Name: JODAS EXPOIM PVT.LTD	Meet No & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File 01/82/050/01970/AM19/	RLA File :05/23/040/00260/AM19/	Lic. No. & Date: No. 0510407798 Dated: 17.09.2018	Approved
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:			
Sl. No	Export Product	Quantity in Numbers	
1	Ampicillin & Sulbactam for Injection 375mg. Import & Export to be governed as per P/C 9 dated 30.06.2003 as amended	117800	
2	Ampicillin & Sulbactam for Injection 750mg. Import & Export to be governed as per P/C 9 dated 30.06.2003 as amended	145975	
3	Ampicillin & Sulbactam for Injection 1500mg. Import & Export to be governed as per P/C 9 dated 30.06.2003 as amended	1233019	
Sl. No.	Import Item	Quantity allowed	
1	SULBACTUM SODIUM RELEVANT BULK DRUG	800 kg.	
RA may take appropriate action as per the decision of Norms Committee.			

Case No. 19	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/01927/AM19/	RLA File No. 05/23/040/00232/AM19/	Lic. No. & Date: No. 0510407550 Dated: 20.08.2018	Approved
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower:			
Sl. No	Export Product	Quantity in Numbers	
1	Amoxicillin and Potassium Clavulanate for Injection 300mg.	115122	
2	Amoxicillin and Potassium Clavulanate for Injection 600mg.	23025	
3	Amoxicillin and Potassium Clavulanate for Injection 1200mg.	1016385	
Sl. No.	Import Item	Quantity allowed	
1	AMOXICILLIN SODIUM & CLAVULANATE POTASSIUM STERILE.	1394.815 kg.	
RA may take appropriate action as per the decision of Norms Committee.			

Case No. 21	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023		Status:										
HQ File No. 01/82/050/02298/AM19/	RLA File No. 05/23/040/00455/AM19/	Lic. No. & Date: No. 0510409259 Dated: 09.01.2019		Approved										
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>CEFTAZIDIME FOR INJECTION 1.0GM.</td> <td>84116 Numbers</td> <td>1</td> <td>CEFTAZIDIME FOR INJECTION (BULK STERILE)</td> <td>100 kg.</td> </tr> </tbody> </table>					Export product	Qty.	Sl. No.	Import items	Qty.	CEFTAZIDIME FOR INJECTION 1.0GM.	84116 Numbers	1	CEFTAZIDIME FOR INJECTION (BULK STERILE)	100 kg.
Export product	Qty.	Sl. No.	Import items	Qty.										
CEFTAZIDIME FOR INJECTION 1.0GM.	84116 Numbers	1	CEFTAZIDIME FOR INJECTION (BULK STERILE)	100 kg.										
RA concerned may take further necessary action as per above decision of NC.														

Case No. 22	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023		Status:												
HQ File No. 01/82/050/01875/AM19/	RLA File No. 05/23/040/00163/AM19/	Lic. No & Date: No. 0510407077 Dated: 04.07.2018		Approved												
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>NOVATRIZOATE 60% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium injection 600mg I / ml)20ml vial.</td> <td>16940 Numbers</td> <td rowspan="2">1</td> <td rowspan="2">DIATRIZOIC ACID USP</td> <td rowspan="2">265.60 kg.</td> </tr> <tr> <td>NOVATRIZOATE 76% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium injection 760mg / I ml).20ml vial.</td> <td>7800 Numbers</td> </tr> </tbody> </table>					Export Product	Qty.	Sl. No.	Import items	Qty.	NOVATRIZOATE 60% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium injection 600mg I / ml)20ml vial.	16940 Numbers	1	DIATRIZOIC ACID USP	265.60 kg.	NOVATRIZOATE 76% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium injection 760mg / I ml).20ml vial.	7800 Numbers
Export Product	Qty.	Sl. No.	Import items	Qty.												
NOVATRIZOATE 60% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium injection 600mg I / ml)20ml vial.	16940 Numbers	1	DIATRIZOIC ACID USP	265.60 kg.												
NOVATRIZOATE 76% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium injection 760mg / I ml).20ml vial.	7800 Numbers															
RA concerned may take further necessary action as per above decision of NC.																

Case No. 23	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:												
HQ File No. 01/82/050/01840/AM19/	RLA File No. 05/23/040/00121/AM19/	Lic. No. & Date: No. 0510406800 Dated: 08.06.2018	Approved												
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details given below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>NOVATRIZOATE 60% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium Injection 600 mg I /ml) 20 ml vial.</td> <td>11260 Numbers</td> <td rowspan="2">1</td> <td rowspan="2">DIATRIZOIC ACID USP</td> <td rowspan="2">1820.20 kg.</td> </tr> <tr> <td>NOVATRIZOATE 76% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium Injection 760 mg I /ml) 20 ml vial.</td> <td>136220 Numbers</td> </tr> </tbody> </table>				Export Product	Qty.	Sl. No.	Import items	Qty.	NOVATRIZOATE 60% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium Injection 600 mg I /ml) 20 ml vial.	11260 Numbers	1	DIATRIZOIC ACID USP	1820.20 kg.	NOVATRIZOATE 76% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium Injection 760 mg I /ml) 20 ml vial.	136220 Numbers
Export Product	Qty.	Sl. No.	Import items	Qty.											
NOVATRIZOATE 60% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium Injection 600 mg I /ml) 20 ml vial.	11260 Numbers	1	DIATRIZOIC ACID USP	1820.20 kg.											
NOVATRIZOATE 76% INJECTION (Diatrizoate Meglumine and Diatrizoate Sodium Injection 760 mg I /ml) 20 ml vial.	136220 Numbers														
RA concerned may take further necessary action as per above decision of NC.															

Case No. 24	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:												
HQ File No. 01/82/050/01885/AM19/	RLA File No. 05/23/040/00172/AM19/	Lic. No. & Date: No. 0510407158 Dated: 11.07.2018	Approved												
Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower: <table border="1"> <thead> <tr> <th>Sl. No.</th> <th>Export product</th> <th>Qty.</th> <th>Sl. No.</th> <th>Import items</th> <th>Qty.</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>AZTREONAM FOR INJECTION USP. 1gm.</td> <td>14820 Numbers</td> <td>1</td> <td>AZTREONAM/ARGININE (BULK STERILE MIXTURE)</td> <td>16.30 kg.</td> </tr> </tbody> </table>				Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.	1	AZTREONAM FOR INJECTION USP. 1gm.	14820 Numbers	1	AZTREONAM/ARGININE (BULK STERILE MIXTURE)	16.30 kg.
Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty.										
1	AZTREONAM FOR INJECTION USP. 1gm.	14820 Numbers	1	AZTREONAM/ARGININE (BULK STERILE MIXTURE)	16.30 kg.										
RA concerned may take further necessary action as per above decision of NC.															

Case No. 25	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/01912/AM19/	RLA File No. 05/23/040/00012/AM19/	Lic. No & Date: No. 0510406735 Dated: 05.06.2018	Approved

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Total Qty.
1	AZTREONAM for Injection USP 500 mg	10000 Numbers	1	AZTREONAM/ARGININE (BULK STERILE MIXTURE)	70.00 kg.
2	AZTREONAM for Injection USP 1 Gm	59688 Numbers			

RA concerned may take further necessary action as per above decision of NC.

Case No.26	Party Name: JODAS EXPOIM PVT.LTD	Meet No. & Date: No. NC/3/MEET/Jun/202324/6 Dated: 14/06/2023	Status:
HQ File No. 01/82/050/02026/AM19/	RLA File No. 05/23/040/00297/AM19/	Lic. No. & Date: No. 0510408024 Dated: 08.10.2018	Approved

Decision: The Committee considered case as per agenda in the presence of the technical experts and it was decided to fix the ad-hoc input output norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:

Export Product	Qty.	Sl. No.	Import items	Qty.
CEPERON DJ (Cefoperazone powder for Preparation for Solution of Intravenous and Intramuscular Administration 1gram.	43100 Numbers	1	CEFOPERAZONE SODIUM STERILE USP RELEVANT BULK DRUG.	91.055 kg.
CEPERON DJ (Cefoperazone powder for Preparation for Solution of Intravenous and Intramuscular Administration 2gram	20380 Numbers			

RA concerned may take further necessary action as per above decision of NC.

